IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 418
IA/4317/ND/2023 IN IB/870/ND/2022

IN THE MATTER OF:

Ruchira Green Earth Private Limited …

Versus

KLB Komaki Private Limited …

Under Section 9 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 03.07.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Anand, Mr. Akshat Awasthi, Advs.
For the Respondent : Dr. Swaroop George, Mr. Abhinender Jain, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IB/870/ND/2022

Proxy-Counsel for the applicant and Learned Counsel for the respondent are present physically.

IA/4317/ND/2023

Pleadings are complete in this application List this application on **29.07.2024** for arguments.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)

MUKESH KUMAR